

ADDENDUM

TO

**THE LIST OF BUSINESS FOR THE SITTING OF THE
PUNJAB VIDHAN SABHA TO BE HELD TODAY i.e.,
THE 27TH AUGUST, 2018 AT 2.00 P.M.**

1. Under the heading "**VI. PAPERS TO BE LAID ON THE TABLE**" the following shall be added after **Sr. No. 9** as :-

"10. A MINISTER to lay on the Table the Report of the Commission of Inquiry headed by Justice (Retd.) Shri Ranjit Singh which includes Part I to Part IV and Supplementary Part-I, as required under Section 3(4) of the Commission of Inquiry Act, 1952, alongwith an Action Taken Report thereon."

2. Under the heading "**VII. LEGISLATIVE BUSINESS**", the following shall be added after **Sr. No. 1** as :-

"2. The Punjab Scheduled Castes and Backward Classes (Reservation in Services) Amendment Bill, 2018. **A MINISTER** to introduce the Punjab Scheduled Castes and Backward Classes (Reservation in Services) Amendment Bill, 2018.

To move that the Punjab Scheduled Castes and Backward Classes (Reservation in Services) Amendment Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed.

3. The Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2018. **A MINISTER** to introduce the Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2018.

To move that the Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed.

4. The Punjab Agricultural Produce Markets (Amendment) Bill, 2018. **A MINISTER** to introduce the Punjab Agricultural Produce Markets (Amendment) Bill, 2018.

To move that the Punjab Agricultural Produce Markets (Amendment) Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed.

P.T.O.

5. **The Punjab
Settlement of
Agricultural
Indebtedness
(Amendment) Bill,
2018.**


A MINISTER to introduce the Punjab Settlement of Agricultural Indebtedness (Amendment) Bill, 2018.

To move that the Punjab Settlement of Agricultural Indebtedness (Amendment) Bill, 2018, be taken into consideration at once.

Also to move that the Bill be passed."

**CHANDIGARH:
THE 27TH AUGUST, 2018.**

**SHASHI LAKHANPAL MISHRA
SECRETARY.**


Superintendent
Punjab Vidhan Sabha
Chandigarh